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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/126/2016
NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others
NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	For TK Bhaskar Shwetha Vamdevan	counsel for petitioners, - 8	

ORDER

T V Counsel for petitioner present. Counsel for R1 to R3, R5 to R8 and R10 to R11 present and filed a memo withdrawing the vakalat for the above said respondents. The memo is taken on record. The Registry is directed to **issue notice to R1 to R3, R5 to R8 and R10 & R11.** Put up on **20.01.2017 at 10.30 A.M.**

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)